

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati the 05<sup>th</sup> September, 2024

**NO. HC.VII-84/(Pt-I)/2020/8976/A** #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers as Resource Persons to conduct sessions on "**Two Days Refresher Training Programme for Capacity Building of Assistant Legal Aid Defense Counsel of Assam, Nagaland, Mizoram and Arunachal Pradesh**" on 7<sup>th</sup> & 8<sup>th</sup> of September, 2024 from 09.45 A.M. to 05.00 P.M. as shown in the table below:

Cluster	Cluster Districts	Host District/Venue	Resource Persons
<b>Cluster-1</b>	Lakhimpur, Biswanath, Sonitpur	Administrative Building, Biswanath Agricultural College	<ol style="list-style-type: none"> <li>1. <b>Smti. Ipsita Borthakur</b> Addl. Sessions Judge cum Special Judge, POCSO, Nagaon</li> <li>2. <b>Shri Abdul Mazid Md. Mahiuddin</b> Addl. District and Sessions Judge, FTC, Sonitpur</li> <li>3. <b>Shri Nilkamal Das</b> Addl. District and Sessions Judge, Nagaon</li> <li>3. <b>Smti Arunima Sonowal</b> Secretary, DLSA, Biswanath</li> <li>4. <b>Smti Himakshi Thakuria Buragohain,</b> Secretary, DLSA, Sonitpur</li> </ol>
<b>Cluster-2</b>	Bongaigaon, Goalpara, Dhubri, Chirang, Kokrajhar	District & Sessions Judge Court Complex, Bongaigaon	<ol style="list-style-type: none"> <li>1. <b>Sri Ratnadip Bhattacharjee</b> Member Secretary, ASLSA</li> <li>2. <b>Shri Syed Burhanur Rahman</b> Addl. District &amp; Sessions Judge, Dhubri</li> <li>3. <b>Smti Farhana Sultana</b> Addl. District &amp; Sessions Judge, Bilasipara, Dhubri</li> <li>4. <b>Shri Akhtabul Ala</b> Civil Judge (Sr. Div.) cum Asstt. Sessions Judge, Bongaigaon</li> </ol>

			<p>5. <b>Sri Nirmal Kr. Laskar</b>, Secretary, DLSA, Bongaigaon</p> <p>6. <b>Smti. Achma Rahman</b> Secretary, DLSA, Dhubri</p> <p>7. <b>Shri Sumit Bhuyan</b> Secretary, DLSA, Kokrajhar</p>
<b>Cluster-3</b>	West Karbi Anglong, Hojai, Karbi Anglong, Nagaon	D.C. Office Conference Hall, Hojai	<p>1. <b>Shri Roushan Lal</b> District &amp; Sessions Judge, Karbi Anglong</p> <p>2. <b>Smti. Gitali Rabha</b> Addl. District &amp; Sessions Judge, Karbi Anglong</p> <p>3. <b>Shri Iqbal Alam Fanaji</b> Secretary DLSA, Karbi Anglong</p> <p>4. <b>Smti Munmee Neog</b> Secretary DLSA, Nagaon</p> <p>5. <b>Smti. Merileen Hazarika</b> Secretary DLSA, Hojai</p>
<b>Cluster-4</b>	Kamrup (M), Kamrup Darrang, Morigaon, Udalguri, South Salmara & Nagaland, Mizoram and Arunachal Pradesh	Judicial Academy, Assam	<p>1. <b>Shri Ratnadip Bhattacharjee</b> Member Secretary, ASLSA</p> <p>2. <b>Smti Jyotismita Sarmah</b> Secretary, DLSA, Kamrup</p>
<b>Cluster-5</b>	Baksa, Nalbari, Barpeta	District & Sessions Judge Court Complex, Barpeta	<p>1. <b>Shri Dipak Thakuria</b>, District &amp; Sessions Judge, Barpeta</p> <p>2. <b>Shri Jaspal Singh</b> Principal Judge, Family Court, Barpeta</p> <p>3. <b>Shri Yusuf Azaz</b> Additional District &amp; Sessions Judge, Barpeta</p> <p>4. <b>Smti. Monoshreeporna Khound</b> Secretary, DLSA, Baksa</p> <p>5. <b>Smti Anee Baruah</b> Secretary DLSA, Barpeta</p>

<p><b>Cluster-6</b></p>	<p>Cachar, Dima Hasao, Karimganj, Hailakandi</p>	<p>District &amp; Sessions Judge Court Complex, Cachar</p>	<ol style="list-style-type: none"> <li>1. <b>Smti Tripti Ari</b> Additional District &amp; Sessions Judge, Karimganj</li> <li>2. <b>Sri Narayan Upadhay,</b> Addl. District &amp; Sessions Judge, FTC, Cachar</li> <li>3. <b>Sri Narayan Kuri,</b> Addl. District &amp; Sessions Judge, Cachar</li> <li>4. <b>Sri Dimbeswar Teye,</b> Chief Judicial Magistrate, Cachar</li> <li>5. <b>Sri Bidyabrata Acharyya</b> Secretary, DLSA, Hailakandi</li> <li>6. <b>Smti. Salma Sultana</b> Secretary, DLSA, Cachar</li> </ol>
<p><b>Cluster-7</b></p>	<p>Jorhat, Golaghat, Majuli, Sivsagar</p>	<p>District and Sessions Judge Complex, Golaghat</p>	<ol style="list-style-type: none"> <li>1. <b>Sri Dibyajyoti Mahanta</b> District &amp; Sessions Judge, Golaghat</li> <li>2. <b>Smti Bipaakkhi Borthakur</b> Additional Sessions Judge cum Special Judge (POCSO), Golaghat</li> <li>3. <b>Sri Nur Muhammad Abdullah Ahmed</b> Additional District &amp; Sessions Judge, Golaghat</li> <li>4. <b>Sri Naguib Ahmed</b> Chief Judicial Magistrate, Golaghat</li> <li>5. <b>Smti. Sagarika Borpuzari</b> Secretary DLSA, Sivsagar</li> <li>6. <b>Smti. Saraswati Johori Padun</b> Secretary, DLSA, Majuli</li> <li>7. <b>Shri Devojjyoti Bhuyan</b> Secretary, DLSA, Jorhat</li> <li>8. <b>Smti Nilakshi Lahkar</b> Secretary, DLSA, Golaghat</li> </ol>

<p><b>Cluster-8</b></p>	<p>Dibrugarh, Dhemaji, Tinsukia, Charaideo</p>	<p>District &amp; Sessions Judge Court Complex, Dibrugarh</p>	<ol style="list-style-type: none"> <li>1. <b>Sri Mridul Kr. Saikia</b> Addl. District &amp; Sessions Judge, Dibrugarh</li> <li>2. <b>Sri Vijay Kr. Singh</b> Addl. District &amp; Sessions Judge, FTC, Dibrugarh</li> <li>3. <b>Sri Forhan Uddin Choudhury</b> Secretary, DLSA, Tinsukia</li> <li>4. <b>Shri Abhijit Saikia</b> Secretary, DLSA, Dibrugarh</li> <li>5. <b>Sri Pritish Choudhury</b> Chief Judicial Magistrate, Dibrugarh</li> </ol>
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By Order,  
Sd/- S.Dhar  
**REGISTRAR (JUDICIAL)**

**Memo NO. HC.VII-84/(Pt-I)/2020/8977/A Dated: 05-09-2024**

Copy forward for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***[The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period &(b) they will be entitled T.A. & D.A. as admissible under the Rules]***

3. The Registrar (Admin./Vigilance/Esstt.i/c), Gauhati High Court, Guwahati.
4. The Registrar, Kohima Bench, Kohima/Aizawl Bench, Aizawl / Itanagar Bench, Yupia.

***(He/she is requested to inform all concerned from his/her state about this notification).***

5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Ratnadip Bhattacharjee, Member Secretary, Assam State Legal Services Authority.

***He is directed to attend the aforementioned programmes to be held at the Judicial Academy, Assam and District & Sessions Judge Court Complex, Bongaigaon, on 07.09.2024 & 08.09.2024 respectively.***

7. The District & Sessions Judge,

Baksa / Barpeta / Bongaigaon / Biswanath/ Cachar/Charaideo/ Chirang / Darrang/Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi /Hojai /Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur /Majuli/ Morigaon / Nagaon / Nalbari / Sivaasagar / Sonitpur / South Salmara- Mankachar /Tinsukia/ Udalguri / West Karbi-Anglong

***(He/She is requested to inform all concerned from his/her District about this Notification).***

8. The Chief Judicial Magistrate,

Baksa / Barpeta / Bongaigaon / Biswanath/ Cachar/Charaideo/ Chirang / Darrang/Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi /Hojai /Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur /Majuli/ Morigaon / Nagaon / Nalbari / Sivaasagar / Sonitpur / South Salmara- Mankachar /Tinsukia/ Udalguri / West Karbi-Anglong

***(He/She is requested to inform all concerned from his/her district about this Notification).***

9. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.

10. The Project Manager, Gauhati High Court, Guwahati.

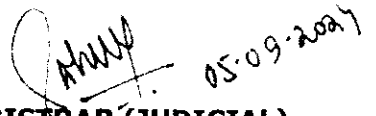
***(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati) .***

11. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

13. . The CA to the Registrar General, Gauhati High Court, Guwahati.

(The list of officers herein mentioned above is not necessarily in order of seniority)

  
**REGISTRAR (JUDICIAL)**  
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